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Defective Case Register from 2026-11-28 to 2026-11-28

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/36218/2026	SIDDHARTH GOUTAM DAS	2026-11-28	1. The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order.
2	D-CONTC/57116/2026	ADV	2026-11-28	This CONTC Petition is Premature one.
3	D-BLAPL/36219/2026	PRABIN DAS	2026-11-28	1. Reference certificate is not correctly furnished. 2. Annexure 1 is not attested.
4	D-TRPCRL/36255/2026	SATYA NARAYAN MISHRA 4	2026-11-28	Synopsis and date not page marked in Index.
5	D-TRPCRL/36453/2026	SURYAKANTA DWIBEDI	2026-11-28	Reference certificate not furnished
6	D-WP(C)/56226/2026	PRABIR KUMAR RAY, A.G.A	2026-11-28	.Petition not correctly addressed to Honorable Court
7	D-WP(C)/56295/2026	DILLIP KUMAR SAHOO	2026-11-28	Petition not correctly addressed to Honorable Court.
8	D-WP(C)/56223/2026	PRABIR KUMAR RAY, A.G.A	2026-11-28	.Petition not correctly addressed to Honorable Court
9	D-WP(C)/56300/2026	ADYASIDHI MISHRA	2026-11-28	1. Addressed of the Honble C.J. not correctly furnished in I.A. petition.
10	D-WP(C)/56225/2026	PRABIR KUMAR RAY, A.G.A	2026-11-28	.Petition not correctly addressed to Honorable Court
11	D-WP(C)/56227/2026	PRABIR KUMAR RAY, A.G.A	2026-11-28	.Petition not correctly addressed to Honorable Court
12	D-WP(C)/56217/2026	PRABIR KUMAR RAY,A.G.A.	2026-11-28	Petition not correctly addressed to Honorable Court
13	D-WP(C)/56160/2026	SUBHRANSU BHUSAN MOHANTY	2026-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court 1. Subject code not furnished in Assessment Slip.
14	D-WP(C)/56290/2026	ARJUNA CHARANA BEHERA	2026-11-28	1. Court fee Rs.6/- to be paid.
15	D-WP(C)/56218/2026	PRABIR KUMAR RAY, A.G.A.	2026-11-28	.Petition not correctly addressed to Honorable Court
16	D-WP(C)/55613/2026	DEBI PRASAD DHALSAMANTA	2026-11-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-WP(C)/57236/2026	NIRMAL CHANDRA MOHANTY	2026-11-28	1.synopsis and date chart not alphabetically paginated.2.Annx.4 and 5 not legible.
18	D-WP(C)/57242/2026	NIRMAL CHANDRA MOHANTY	2026-11-28	1.Synopsis and date chart not alphabetically paginated.2.annx.4 not legible.
19	D-MATA/56496/2026	SAILABALA JENA	2026-11-28	further SR after disposal of IA reg.limitation

20	D-MATA/56350/2026	BHAWANI SANKAR PANIGRAHI	2026-11-28	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid
21	D-WP(C)/56288/2026	NRUSINGH CH. ROUT	2026-11-28	1. Address of the petitioner in cause title not tally with Affidavit. 2. Sl. no.3 not correctly furnished in Affidavit. 3. District name of the op. no.4 not correctly furnished in cause title. 4. date of order not correctly furnished Sl. no.9 in Index and para no.8.
22	D-TRPCRL/36463/2026	OM SWARUP	2026-11-28	i) Address of the Honble court not correctly furnished in TRPCRL and I.A. ii) Synopsis and date chart not filed. iii) Name of the Lower court not correctly furnished in petition and I.A. iv) Undertaking for translated copy of odia not filed.
23	D-CMP/57064/2026	SURAJ MOHANTY	2026-11-28	1.All the Decree Holder and Judgement Debtor in E.P.2/21 be made party in CMP
24	D-BLAPL/36264/2026	PRAFULLA KUMAR KHATEI	2026-11-28	1. Next Page of the Affidavit has not been paginated
25	D-MACA/54982/2026	GIRIJA PRASAD DUTTA	2026-11-28	1. Period of Delay 237 days
26	D-WP(C)/56451/2026	SAILABALA JENA	2026-11-28	1.Name of declarant wrongly mentioned in Declaration.
27	D-MACA/55294/2026	GIRAJA PRASAD DUTTA	2026-11-28	Period of Delay 19 days delay.Limitation petition not filed.
28	D-MACA/54935/2026	SUBHASIS MOHAPATRA	2026-11-28	1. Period of Delay 159 days 2. Court Fee Rs11450/ payble, not paid
29	D-MACA/54954/2026	SOMNATH ROY	2026-11-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 229 days
30	D-MACA/55298/2026	KAPILA CHARAN NAYAK	2026-11-28	Court fee of Rs.1162/-not paid 2.A.Fee of Rs.9/-not paid 3.Hologram of Rs.50/- not paid on Vnama
31	D-MACA/54948/2026	SOMNATH ROY	2026-11-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
32	D-MACA/54975/2026	GIRIJA PRASAD DUTTA	2026-11-28	1. Period of Delay 336 days
33	D-MACA/55195/2026	ADAM ALI KHAN	2026-11-28	Period of Delay 72 days delay.Limitation petition not filed. 2.date chart not correctly page marked
34	D-BLAPL/36273/2026	CHHABI BEHERA	2026-11-28	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
35	D-WP(C)/56407/2026	RANJAN KUMAR ROUT	2026-11-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-WP(C)/56301/2026	ADYASIDHI MISHRA	2026-11-28	1. Addressed of the Honble C.J. not correctly furnished in I. A. petition
37	D-WA/49025/2026	KISHORE KUMAR MISHRA	2026-11-28	Op no. 9 in wp (c) not made party in appeal memo.
38	D-WA/35987/2026	SOUMYA RANJAN MOHANTY	2026-11-28	1. Cause title in wp (c) to be filed. i) Provision of law not correctly furnished in both the I.A .

				ii) Put up for SR reg. calculation of limitation after disposal of I.A. no. 3574/2026 and removal of defects.
39	D-BLAPL/36274/2026	SK. ZAFARULLA	2026-11-28	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
40	D-WP(C)/56417/2026	KSHIROD KUMAR SAHOO	2026-11-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-BLAPL/36276/2026	BISHNU PRASAD PRADHAN	2026-11-28	1. Earlier BLAPL so disposed of as mentioned in the Reference Certificate is not matching with the FIR Details of the Office. 2. Copy of Order vide BLAPL No. 11720/24 disposed of on 22.09.2025 is required to be annexed to the present Bail
42	D-WP(C)/56136/2026	MIHIR KANTA RATH	2026-11-28	.Petition not correctly addressed to Honorable Court
43	D-MACA/55209/2026	SANTOSH KUMAR MOHANTY	2026-11-28	1.Opp.2 not numbered in cause title.2.date of judgement wrongly mentioned in Sl.no.4 of Index and Book mark.3.Statutory deposit not made
44	D-RSA/55040/2026	KRUSHNA CHANDRA MEHER	2026-11-28	1. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid.Decree Rs 05/- Not Paid 2.Copy of Trial Court Judgement / Order C.Copy Not Filed. 1.Not properly addressed to the Honorable Court.2.D.Notarial Fee of Rs.25/- not affixed.3.Valuation and C.Fee Payable not furnished in the Memo of Appeal.Put up for further S.R after rectification for computing the period of limitation.
45	D-WP(C)/56294/2026	PRAVAT KUMAR MUDULI	2026-11-28	Petition not correctly addressed to Honorable Court.
46	D-WP(C)/56962/2026	GOURAV KUMAR ROY CHOUDHURY	2026-11-28	.Receipt Showing Serv.copy To ct not Filed.
47	D-WP(C)/56567/2026	LAXMIKANTA MOHANTY	2026-11-28	1.Annexure-4 not attested
48	D-WP(C)/56572/2026	LAXMIKANTA MOHANTY	2026-11-28	. Annexure-4 not attested
49	D-MACA/55062/2026	GIRIJA PRASAD DUTTA	2026-11-28	1. Period of Delay 46 days
50	D-WP(C)/56299/2026	ADYASIDHI MISHRA	2026-11-28	1. Addressed of the Honble C.J. not correctly furnished in I.A. petition
51	D-MACA/55109/2026	GIRIJA PRASAD DUTTA	2026-11-28	1. Period of Delay 10 days
52	D-MACA/55031/2026	GIRIJA PRASAD DUTTA	2026-11-28	1. Period of Delay 18 days date of judgement differ in impugned order,
53	D-CMAPL/33844/2026	MAMATA MISHRA	2026-11-28	Petitioner no 3 wrongly mentioned in top of the cause title in I.A. 180/2026.
54	D-ABLAPL/36414/2026	SANJAY KUMAR PATTANAIK	2026-11-28	1. Reference certificate is not correctly furnished. 2. P.S.case No. and name of the informant mentioned in the Cause Title and petition do not tally with that of F.I.R.copy under Annexure 1

55	D-MACA/55016/2026	GIRIJA PRASAD DUTTA	2026-11-28	1. Period of Delay 131 days
56	D-RSA/55039/2026	AKASH KUMAR PATTAJOSHI	2026-11-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10 Not Paid. Decree Rs 4.50 Not Paid. (b) Appellate Court Judgement Rs 1.10 Not Paid. Decree Rs 4.50 Not Paid. 2. Page No-78 not available,one Page be numbered between Page No-82 and 83 be corrected accordingly
57	D-MACA/55049/2026	GIRIJA PRASAD DUTTA	2026-11-28	1. Period of Delay 132 days
58	D-CRLMA/28592/2026	BIKASH CHANDRA PARIJA	2026-11-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Put up for SR after filing of c. copy of impugned order.
59	D-MACA/55187/2026	ADAM ALI KHAN	2026-11-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 28 days
60	D-WP(C)/56823/2026	ANJAN KUMAR BISWAL	2026-11-28	In paragraph-8(page no.6) in completely mentioned.
61	D-MACA/55068/2026	G.P.DUTTA	2026-11-28	1. Period of Delay 29 days
62	D-MATA/56445/2026	SUBASH CHANDRA ACHARYA	2026-11-28	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5 / not paid
63	D-CONTC/57121/2026	ADV	2026-11-28	This CONTC Petition is Premature one
64	D-CONTC/57202/2026	ADV.	2026-11-28	1.Receipt showing service of copy of order Passed in CONTC.50/21 be filed for calculation of Limitation.
65	D-WP(C)/56375/2026	SOUBHAGYA KUMAR RATH	2026-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date mentioned in Index and Book mark not tally with annexure-4 and 5.ii) Petition not correctly addressed to Honorable Court in I.A. iii) Annexure-10 not furnished in page152. iv) Date and A.Y.2008-09 mentioned in prayer of I.A. not tally with Index v).Receipt Showing Serv.copy To cg not Filed.
66	D-WP(C)/56527/2026	GOKULANANDA SAHU	2026-11-28	.Petition not correctly addressed to Honorable Court
67	D-CMP/56582/2026	UMARANI PANDA	2026-11-28	1.Reg.Maintainability of CMP petition.As Order of Family court is under challenge WP(C) may lie.
68	D-WP(C)/56515/2026	DWARIKA PRASAD MOHANTY	2026-11-28	.Petition not correctly addressed to Honorable Court.Subject Code incorrectly Mentioned
69	D-CMP/56433/2026	AJIT CHANDRA MOHAPATRA	2026-11-28	1.name of opp.2 and 13 be reconciled as per Lower court.

70	D-ABLAPL/36444/2026	DHANANJAYA MUND	2026-11-28	1. Page Nos.22 and 32 are not legible properly.
71	D-WP(C)/56549/2026	DEBAKANTA MOHANTY	2026-11-28	Page nos.8,9,17,18 and 32 not legible. 2..Petition not correctly addressed to Honorable Court
72	D-WP(C)/56379/2026	SOUBHAGYA KUMAR RATH	2026-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date mentioned in Index and Book mark not tally with Annexure- 4 and 5.ii) Page no. 48 not legible.iii) Annexure -15, 20 and 21 not marked in page nos. 158, 217 and 248 respectively.iii) Petition not correctly addressed to Honorable Court in I.A. iv).Receipt Showing Serv.copy To cg not Filed.
73	D-WP(C)/56551/2026	DEBAKANTA MOHANTY	2026-11-28	.Petition not correctly addressed to Honorable Court 2. Page nos.8,9,15 to 19 and 32 not legible.
74	D-CMP/56655/2026	SIDHANT DWIBEDI	2026-11-28	.Receipt Showing Serv.copy To cg not Filed.
75	D-WP(C)/56380/2026	SOUBHAGYA KUMAR RATH	2026-11-28	i) Date mentioned in Index and Book mark not tally with annexure 4, 5 and 9.iii) Annexure-16 mentioned in page no. 36 not tally with Index.iv) Annexure-16 repeated in petition. v) Annexure-17 to 21 mentioned in body of the petition not tally with Index.vi) Annexure-22 mentioned in Index but not in petition.vii) Date mentioned in prayer of the petition not tally with annexure - 6 and 7.viii) Date of order mentioned in prayer of the I.A. not tally with Annexure-8. ix).Petition not correctly addressed to Honorable Court x).Receipt Showing Serv.copy To cg not Filed.
76	D-WP(C)/56876/2026	BAIBASWATA PANIGRAHI	2026-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED In index Anx-4 not page marked.
77	D-WP(C)/56797/2026	PRADEEP KUMAR MAHAPATRA	2026-11-28	1. Notary fee Rs. 30/- to be paid on Affidavit.
78	D-CRLREV/33840/2026	SANTOSH KUMAR MAHANTY	2026-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Original Annexures 1 and 2 to be attached with petition.
79	D-WP(C)/56834/2026	BAIBASWATA PANIGRAHI	2026-11-28	.In affidavit (page no.14) petitioner name wrongly reflected. 2.page no.24 not legible.
80	D-WP(C)/56570/2026	ASHIS KUMAR MISHRA	2026-11-28	.Subject Code incorrectly Mentioned
81	D-WP(C)/56512/2026	DWARIKA PRASAD MOHANTY	2026-11-28	1. Page marking not done in index 2. In Affidavit,age of the deponent not furnished 3..Petition not correctly addressed to Honorable Court

82	D-CONTC/57078/2026	ADV.	2026-11-28	i) Not correctly Address furnished to Honorable court
83	D-ABLAPL/36239/2026	SATYA NARAYAN MISHRA 4	2026-11-28	)Name ,address and other details of the Victim/informant to be redacted and Unredacted documents be kept in a sealed cover and tagged.
84	D-WP(C)/56531/2026	PRASANTA KUMAR JENA	2026-11-28	1. Page no 42 marked twice
85	D-ABLAPL/36242/2026	ASIT KUMAR JENA	2026-11-28	i)Correct FIR Details to be attached (by the Office). ii)Criminal antecedent of the Petitioners be furnished in Reference Certificate. iii)CT case no. is Kept blank in Prayer Portion.iv) High Court Bar Association members Welfare Scheme of Rs.50/- Hologram not paid.
86	D-WP(C)/56528/2026	SUSANTA KUMAR PRADHAN	2026-11-28	.Petition not correctly addressed to Honorable Court
87	D-WP(C)/56523/2026	NIKUNJA KUMAR ROUT	2026-11-28	.Petition not correctly addressed to Honorable Court 1. Annexure-1 not legible
88	D-ABLAPL/36443/2026	PRADIPTA BEURA	2026-11-28	1. The serial No. at which the petitioner appeared in the earlier bail application shall be indicated in the Reference certificate
89	D-ABLAPL/36250/2026	ASIT KUMAR JENA	2026-11-28	)Name of Pending Court not properly mentioned. ii)Criminal antecedent of the Petitioners not furnished in Reference Certificate.
90	D-WP(C)/56393/2026	SESHADEV DASH	2026-11-28	i) Petition not correctly addressed to Honorable Court in I,.A. 2..Petition not correctly addressed to Honorable Court
91	D-BLAPL/36271/2026	BISHNU PRASAD PRADHAN	2026-11-28	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court.
92	D-TRP(C)/56565/2026	PRATAP CHANDRA MISHRA	2026-11-28	C.P case and case no. wrongly mentioned in para no. 7 vide anx-3.
93	D-BLAPL/36344/2026	SUJIT KUMAR SWAIN	2026-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
94	D-EXP/56743/2026	SHASHI BHUSAN JENA	2026-11-28	1. C. copy of impugned order not filed. i) Reference certificate not furnished. ii) Legible copy of Anx-1 to be filed. ii) Put up for SR after filing of c. copy of impugned order not filed.
95	D-ABLAPL/36260/2026	ASHOK KUMAR SWAIN (1)	2026-11-28	i)Name,address and other details of the Victim to be redacted and Unredacted documents to be kept in a sealed cover and tagged it
96	D-BLAPL/36316/2026	MOHAMMED RIAZ	2026-11-28	i)Reference Certificate not properly furnished.
97	D-ABLAPL/36246/2026	SANGRAM KESHARI ROUT	2026-11-28	) Phone number of the victim in page 8 to be redacted.
98	D-ABLAPL/36262/2026	BHOJARAJ SETH	2026-11-28	i)Sl.no.of the Petitioner in previous case not furnished in Reference Certificate.

99	D-CRLA/35665/2026	BHABANI SHANKAR DASPARIDA	2026-11-28	Correct code not indicated.
100	D-WP(C)/56925/2026	SOUMYA RANJAN MOHANTY	2026-11-28	1.Synopsis and date chart not alphabetically paginated.2.Mob No and Enrolment no not furnished in Synopsis and date chart
101	D-BLAPL/36217/2026	SANGRAM KESHARI ROUT	2026-11-28	1. A.fee is deficient on Rejection order.
102	D-WP(C)/56821/2026	ANJAN KUMAR BISWAL	2026-11-28	.Receipt Showing Serv.copy To cg not Filed
103	D-WP(C)/56231/2026	RAJENDRA NARAYAN ROUT	2026-11-28	Petition not correctly addressed to Honorable Court.
104	D-WP(C)/57228/2026	SANGRAM KESHARI BURMA	2026-11-28	1. Receipt Showing Serv.copy To cg not Filed. 2. Subject Code Not Furnished. 3. Petition not correctly addressed to Honorable Court.
105	D-BLAPL/36396/2026	MANAS KUMAR CHAND	2026-11-28	1. Last line of Page 9 is not visible. 2. All Ld. Advocates have not signed the V.nama nor they furnished their Mobile Nos.
106	D-WP(C)/56403/2026	SHREEKANTA PRASAD SAHOO (1)	2026-11-28	i) Page mark of Annexure-1 to 4 in Index not tally with Petition.ii) Annexure-5 mentioned in petition but not filed.
107	D-WP(C)/56504/2026	BAMADEV BARAL	2026-11-28	1. In Declaration under affidavit,no. of paragraphs wrongly furnished.
108	D-WP(C)/56381/2026	TRILOCHAN BARIK	2026-11-28	) Synopsis and Date chart not mentioned in Index.ii) Petition not correctly addressed to Honorable Court in I.A. .Petition not correctly addressed to Honorable Court
109	D-WP(C)/56879/2026	NARESH CHANDRA JENA	2026-11-28	i) Page no. 17 is missing.
110	D-BLAPL/36202/2026	AMULYA RATNA PANDA	2026-11-28	1.The name of the village of the petitioner mentioned in the Cause Title does not tally with that of Rejection order
111	D-CONTC/56650/2026	ADV.	2026-11-28	i) Petitioner Age not tally in the Affidavit and Declaration
112	D-BLAPL/36206/2026	AMULYA RATNA PANDA	2026-11-28	1. Page No.17 is not completely furnished
113	D-CRLMP/36378/2026	KAPILA CHARAN NAYAK	2026-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court 1. Nomenclature of the case(CRLMP) not furnished affidavit in Item no.4 2. Reference Certificate not correctly furnished.
114	D-CRLMP/36173/2026	AMBIKA BALLAV MALLICK	2026-11-28	1.Petition not addressed to Honorable Court
115	D-CRLMP/36331/2026	BEDA PRAKASH PANDA	2026-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Paragraph no. not correctly furnished in declaration
116	D-WP(C)/55092/2026	SATYA SMRUTI MOHANTY	2026-11-28	.Petition not correctly addressed to Honorable Court 2.Paragraph no. not correctly furnished in Affidavit of petition and I.A.
117	D-CRLMP/36123/2026	MANAS KUMAR CHAND	2026-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED I.Petition not correctly addressed to Honorable Court 1. Date of order dated 17.03.2026 under Annexure-2 does not tally with para-5 of the petition.2. Subject code incorrectly mentioned in Assessment slip
118	D-WP(C)/56481/2026	KISHORE CHANDRA RAJGURU MOHAPATRA	2026-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
119	D-WP(C)/56317/2026	AMITAV TRIPATHY	2026-11-28	i) H.C.B.A.M.W.S. of Rs. 50/- not paid.
120	D-CRLMP/36114/2026	SUSHANTA KUMAR JOSHI	2026-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit does not tally with cause title
121	D-CRLMP/36074/2026	RAJAT KUMAR PANDA	2026-11-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Petition not correctly addressed to Honorable Court
122	D-WP(C)/56232/2026	ER. DEBASHISHA HOTA	2026-11-28	1. Notification dated not correctly furnished in last line of para no.13. 2.Receipt Showing Serv.copy To cg not Filed.
123	D-WP(C)/55093/2026	MALAYA RANJAN BEHERA	2026-11-28	i) Letter no. mentioned in para-5 of the petition (page no. 4 and 5) not tally with annexure-3.ii) L.A.A. W. of Rs 10/- not paid. .Petition not correctly addressed to Honorable Court .Subject Code Not Furnished .
124	D-CONTC/55699/2026	PRAVASH CHANDRA JENA	2026-11-28	i) Name of the O.P not furnished in CT ii) Cause title in WP(C) to be filed . put up for SR after removal of defects
125	D-CONTC/56660/2026	ACHYUTANANDA PATTANAIK	2026-11-28	i) Not correctly Address furnished to Honorable Court.
126	D-CONTC/56667/2026	MAHITOSH SINHA	2026-11-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
127	D-CONTC/56952/2026	IN PERSON	2026-11-28	Code not indicated 1.Direction not issued against Chief Secy.Hence he should not be made contemnor.
128	D-ABLAPL/36410/2026	BINI MISHRA	2026-11-28	1.Synopsis and Date chart are not properly paginated in the index and petition. 2.Reference certificate is not correctly furnished. 3.Paragraphs mentioned in the petition are not under the Affidavit.
129	D-ABLAPL/36418/2026	PRIYA RANJAN SINGH	2026-11-28	1. The words similar types of may be removed from Reference certificate.

130	D-ABLAPL/36412/2026	TARA PRASAD MOHAPATRA	2026-11-28	1. Affidavit is not properly stamped. 2. Page No.7 is not legible properly
131	D-CONTC/57120/2026	ADV	2026-11-28	1.This CONTC petition is Premature one
132	D-ABLAPL/36408/2026	PRAJNA SARITA MOHANTY	2026-11-28	1. Synopsis is not correctly furnished. 2. corresponding to Filing No.582/2026 mentioned in the petition is not mentioned in the F.I.R. copy
133	D-EXP/56829/2026	NIRANJAN LENKA	2026-11-28	1.C. copy of order not filed. i) Year of the wp (c) not correctly furnished in date chart. ii) Date of disposed of in wp (c) not correctly furnished in reference certificate. Put up for SR after removal of defects.
134	D-ABLAPL/36413/2026	BIDESHI KUMAR GHADEI	2026-11-28	1. The No. of criminal antecedent is to be furnished in the Reference certificate. 2. F.I.R. copy is not completely furnished.
135	D-ABLAPL/36445/2026	SITIKANT MISHRA	2026-11-28	1. No. of criminal antecedent is to be furnished in the Reference certificate
136	D-WP(C)/56487/2026	GAUTAM SIDDIQUE	2026-11-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Annx.5 9 13 not legible
137	D-CONTC/57115/2026	ADV	2026-11-28	1.This CONTC Petition is Premature one.
138	D-ABLAPL/36416/2026	PRIYA RANJAN SINGH	2026-11-28	1. The words similar types of may be removed from Reference certificate.
139	D-ABLAPL/36417/2026	AMLAN SHAKTI PAUL	2026-11-28	1. The name of the father of the petitioner is mentioned twice in the Affidavit .
140	D-LAA/39420/2025	DHANANJAYA MUND	2026-11-28	Two Pages are there in each between Pages No-25 26 and Pages No-31 32 to be numbered.
141	D-CONTC/57119/2026	ADV	2026-11-28	1.This CONTC Petition is Premature one.
142	D-BLAPL/36222/2026	RAJIB LOCHAN PATTNAIK	2026-11-28	1. Reference certificate is not correctly furnished
143	D-TRPCRL/36234/2026	KOUSIK ANANDA GURU	2026-11-28	Ld. counsel for the petitioner not signed in synopsis and date chart.